

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.145 (ND)/2013
RT CP No.235/Chd/Hry/2017**

In the matter of:

M/s Earthwise Hospitality & EntertainmentPetitioner.

Versus.

M/s Comedy Store Ltd. & Ors.Respondents.

Present: Mr.G.S.Sarin, Practicing Co mpany Secretary for
petitioner.
Mr.Gaurav Mankotia, Advocate for respondents.

Mr.Mankotia, Advocate for respondents seeks time to
remove the defects in the power of attorney filed by Mr.Tarun Vir
Lehal, Advocate. Let the needful be done within a week. List the
matter on 16.01.2018 for arguments.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

November 21, 2017.
Ashwani